



## \$~SB-1 to 3

## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.REF. 1/2020

COURT ON ITS OWN MOTION

..... Petitioner

Through: Mr. H.S. Phoolka, Sr. Adv. (Amicus

Curiae) with Ms. Surpreet Kaur, Mr

Arani Chodhary, Advs

versus

STATE ..... Respondent

Through: Mr. Ritesh Kumar Bahri, APP for the

State

Mr. R. H. A. Sikander, Standing

Counsel for R-3

Ms. Prabhsahay Kaur, Ms. Taruna Panwar, Ms. Shubhra Agarwal, Mr. Aditya Verma, Mr. Bir Inder Singh

Gurm, Advs.

Mr. Harsh Prabhakar (DHCLSC), Mr. Dhruv Chaudhry, Mr. Shubham

Souray, Advs.

Mr. Tushar Sannu, Standing Counsel

for DCPCR.

Mr. Ajay Verma, Mr. Krishna Sharma and Ms. Bhoomika Uppal, Advocates

for the Intervenor.

SI Ved Prakash, PS Jaitpur and SI

Meenakshi, AHTU/Crime.

+ W.P.(CRL) 1560/2017 & CRL.M.A. 49787/2018

SADHAN HALDAR

..... Petitioner

Through:

versus





THE STATE NCT OF DELHI & ORS ..... Respondents

Through: Mr. Sanjeev Bhandari, ASC for the

State

Mr. Ripudaman Bharadwaj (CGSC) Mr. R. H. A. Sikander, Standing

Counsel for R-4

Ms. Prabhsahay Kaur, Ms. Taruna Panwar, Ms. Shubhra Agarwal, Mr. Aditya Verma, Mr. Bir Inder Singh

Gurm, Advs.

Mr. Tushar Sannu, Standing Counsel for MCD with Mr. Pravin Kr. Bansal,

Advocate.

SI Ved Prakash, PS Jaitpur and SI

Meenakshi, AHTU/Crime.

+ W.P.(CRL) 2563/2021

DELHI COMMISSION FOR PROTECTION OF CHILD RIGHTS (DCPCR) ..... Petitioner

Through: Mr. Tushar Sannu, Standing Counsel

for DCPCR along with Mr. Sourav

Verma, Advocate

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI & ORS. ..... Respondents

Through: Mr. Sanjeev Bhandari, ASC for the

State.

SI Ved Prakash, PS Jaitpur and SI

Meenakshi, AHTU/Crime.

**CORAM:** 

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI

> ORDER 09.05.2025

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- 1. The Hon'ble Division Bench could not assemble today.
- 2. List on 11.07.2025.

**BY ORDER** 

(COURT MASTER)

**MAY 09, 2025** S. Zakir